

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O. A. No. 579/2000

New Delhi this the 11th day of April, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Vinay Kumar Singal S/O Bachan Lal,  
R/O Flat No. 264, Pocket G-5,  
Sector-16, Rohini,  
Delhi-110085.

... Applicant

( By Shri B.S. Mainee, Advocate )

-versus-

1. Govt. of Delhi through  
Chief Secretary, Delhi Administration,  
5, sham Nath Marg, Delhi-54.
2. Director, Directorate of Training  
and Technical Education,  
Muni Maya Ram Marg, Pitam Pura,  
Delhi-110034.
3. The Joint Director, Directorate of Training  
and Technical Education,  
Muni Maya Ram Marg, Pitampura,  
Delhi-110034.
4. Principal,  
Guru Nanak Dev Polytechnic,  
Rohini, Delhi-110085. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :-

On application made on behalf of the applicant,  
leave is granted to withdraw the present O.A.

V. K. Majotra  
( V. K. Majotra )

Member (A)

Ashok Agarwal  
( Ashok Agarwal )  
Chairman

/as/